

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

No.O.A.803/1997

Date of order : 18.7.2006

Present : Hon'ble Mr. B.V. Rao, Judicial Member  
Hon'ble Dr. A.R. Basu, Administrative Member

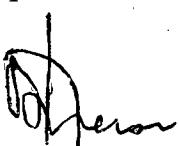
S.S. HALDER  
VS.  
UNION OF INDIA & ORS.

For the applicant : None  
For the respondents : None

ORDER

Per Dr. A.R. Basu,A.M.

None appears on behalf of the applicant or the respondents. Since it is a matter of 1997, we are not inclined to adjourn the matter. Accordingly the application is dismissed for default. No order as to cost.

  
Dr. A.R. Basu  
MEMBER(A)

  
B.V. Rao  
MEMBER(J)